

Fir No. 587/15
PS Nihal Vihar U/s- 4531448/34 !PC
S/v Ravi Chauhan U.No. 76418/16
Dt. 01.07.2020

Present: None

As per order Dt. 30.01.20, it is reflected that IO/Rtd. ASI Anil Dutt failed to give any explanation as to what documents have been collected during the course of investigation to ascertain as to who was in possession of the property in question, particularly in view of the facts that the proceedings u/s 145 Crpc were already underway at the time of registration of FIR.

Accordingly, Issue summons to IO/Rtd. ASI Anil Dutt No. 2587/West, then SHO Sh. Sharat Chandra, Insp. No. D-3442, and then ACP Nangloi, Sh. Anand Sagar, who forwarded the chargesheet, through DCP concerned to appear in person and furnish clarification in this regard for NDOH.
Put up for consideration on charge on 05.08.2020.



(Pankaj Arora) MM-03,
West/THC, Delhi 01.07.2020